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THE HIGH COURT OF KERALA

Kochi: 682 031

Dated:03.08.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

Read : 1. High Court proceedings No.A2-6916/2016 dated 20.07.2017
2. Submission dated 03.08.2017 from the person concerned.

ORDER NO. A2-6916/2016

Smt. Neeradh Verma who has been offered appointment as Assistant in the High Court Service as per the High Court proceedings read above, is permitted to join duty on **03.08.2017 F. N.** She is posted to the 'MFA' Section, High Court.

She will be eligible for Compensatory Allowance @ ₹ 1000/- p.m for attending the cause list work.

(By Order)

Lissamma

Lissamma Joseph Murickan
Assistant Registrar(H. G.)

To

The person concerned
The Joint Registrar concerned, High Court.
The Public Relations Officer, High Court.
The Assistant Registrar concerned and Chief Librarian, High Court
The Section Head concerned.
The Confidential Assistants to the Registrars, High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The I.T. Section, High Court (for uploading in website)
The Finance Wing, High Court.
The Administrative Records Section, High Court (2 Copies)
The A4 Seat, High Court.
The File / Stock File